

**Corrigenda to Punjab Khadi and
Village Industries Board
(Reorganisation) Order**

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy of Notification No. S. O. 753 (English version) published in Gazette of India dated the 1st March, 1969 and S. O. 918 (Hindi version) published in Gazette of India dated the 8th March, 1969 containing corrigenda to the Punjab Khadi and Village Industries Board (Re-organisation) Order 1969 published in Notification No. S. O. 379 (English version) and S. O. 380 (Hindi version) in Gazette of India dated the 25th January, 1969, under sub-section (5) of section 4 of the Inter-State Corporations Act, 1957. [Placed in Library. See No. LT-577/69].

ESTIMATES COMMITTEE

Seventy-fifth Report

SHRI P. VENKATASUBBIAH (Nandalay) : I beg to present the Seventy-fifth Report of the Estimates Committee on the Ministry of Irrigation and Power-Gandak Project.

PUBLIC ACCOUNTS COMMITTEE

(i) Fifty-fifth Report

SHRI M. R. MASANI (Rajkot) : I beg to present the Fifty-fifth Report of the Public Accounts Committee on Finance Accounts of Central Government, 1966-67-Chapters I and II of Audit Report (Civil), 1968.

(ii) Fifty-seventh Report

SHRI M. R. MASANI : I beg to present the Fifty-seventh Report of the Public Accounts Committee on Audit Report (Civil), 1968 relating to the Ministry of Foreign Trade and Supply (Department of Supply).

**STATEMENT REFURTHER DEVELOP-
MENTS IN NAGALAND**

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : *rose.*

MR. SPEAKER : You may lay it on the Table of the House.

SHRI SWARAN SINGH : I lay it on the Table of the House.

Statement

Mr. Speaker Sir, with your permission I wish to make a statement on the latest information available from Nagaland where our Security Forces have been dealing with the gangs of misguided Naga elements who had recently returned from China with arms.

2. The House may recall that in the statement made by me on the 18th March, 1969, in response to a Calling Attention Notice, I had indicated that Mowu Angami and Loviche Angami and three others from Issac Swu's gang had been captured.

3. Mowu Angami's gang of 170 which had entered Nagaland on the 7th March, 1969 reached the underground PHE SAMI Camp, about 80 Kms north east of Kohima, on the 15th March. The Security Forces who had been instructed to apprehend these gangs and take over their weapons located this camp and threw a tight cordon around it. As a result of the pressure exerted by our Security Forces, 165 members of this gang were disarmed and apprehended on the 28th March, 1969. This completes the capture of all members of Mowu Angami's gang of 170. A total of 163 weapons were recovered from this gang. These included four 60 mm mortars, one rocket launcher, eleven 7.62 mm LMGs, 89 semi-automatic rifles, ten .303 rifles, 42 sub-machine guns and 6 pistols. Over and above these, a large quantity of ammunition was also recovered. Bulk of these arms and ammunition are of Chinese origin.

As a result of the action taken by our Security Forces, Issac Swu's gang split into several small groups. These groups are being continuously chased and the area is

being combed to mop them up. So far 82 persons from Issac Swu's gang have been captured and 3 have been killed in 24 encounters and clashes. On our side, there has been only one casualty, namely, 1 officer wounded. Our Security Forces have so far recovered 60 weapons from this gang. These consist of one 60 mm mortar, one rocket launcher, one 7.62 mm LMG, 33 semiautomatic rifles, one 303 rifle, 11 sub-machine guns and 12 pistols. A substantial quantity of ammunition has also been recovered. Most of these weapons and ammunition are of Chinese origin.

Cases against those who have been captured are being examined on merits and appropriate action will be taken against them in accordance with the law.

Our Security Forces have throughout been working in close consultation with the Governor and the Government of Nagaland and receiving full-co-operation from the village guards and the civilian population. There have been a number of instances where villagers themselves have rounded up China returned Nagas and handed them over to the Security Forces along with weapons. The Village Guards have also been actively assisting the Security Forces and 9 members of Issac Swu's gang along with weapons were captured by them.

I am sure, the House would wish me to convey our appreciation of the commendable work done by our Security Forces as well as by the Village Guards and the civil population in the Nagaland, and congratulate the Government of Nagaland for the success of these operations, I have no doubt that we have been able to break the backbone of the misguided movement of those Nagas who had sought help and inspiration from foreign Powers. The success of our operations should enable the State Government to bring all the misguided elements to the path of peace and reason, and it is my hope that before long, normalcy would return to Nagaland and all the Nagas would be able to work for their progress and prosperity in accordance with our democratic Constitution and traditions.

BUSINESS ADVISORY COMMITTEE

Thirty-third Report

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): I beg to move :

"That this House do agree with the Thirty-third Report of the Business Advisory Committee presented to the House on the 31st March, 1969"

MR. SPEAKER : The question is :

"That this House do agree with the Thirty-third Report of the Business Advisory Committee presented to the House on the 31st March, 1969."

The motion was adopted.

DEMANDS FOR GRANTS-Contd.

Ministry of Irrigation and Power-Contd.

MR. SPEAKER : We have taken 1 hour 50 minutes, Still we have got 2 hours 10 minutes.

SHRI S. M. BANERJEE : May I suggest that the hon. Minister may intervene at 5 O'clock.

MR. SPEAKER : On Irrigation and Power one or two hon. members may like to speak. It is only to-day it is on the agenda. After Irrigation and Power, Andhra discussion comes. The Minister may begin the reply at 4 O'clock. He will take about 40 minutes. There will be no extension. By half an hour or 20 minutes we exceed normally.

Now Shri Ganga Reddy was speaking.

We adjourn for lunch and meet at 2 O'clock.

13 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.